

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). Vivekanand Puri is under the jurisdiction of the Municipal Corporation of Delhi. Necessary staff for maintenance of sanitation has been sanctioned by the Municipal Corporation of Delhi recently and a strict watch is being kept by them over sanitation in this colony.

Setting up of Cargo cum Passenger Service between Mauritius and India

6722. **SHRI BANAMALI BABU:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is proposed to set up a cargo cum passenger service between Mauritius and India;

(b) if so, what are the outlines of the proposals; and

(c) by what time a final decision is likely to be taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) No, Sir.

(b) and (c). Do not arise.

Campaign to Eliminate Bogus Ration Cards in Delhi

6723. **SHRI N. K. SANGHI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether during the last two months, with a view to eliminating bogus ration cards in the capital, a campaign was undertaken;

(b) if so, what was the outcome of the campaign;

(c) whether some food inspectors visited some houses on Sunday and cancelled cards of owners whose houses were found locked and if so, their number; and

(d) whether the inspectors were given powers to visit on Sundays and also to cancel cards like this and if not, whether all such cards have been revalidated and the action taken against such inspectors?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHB P. SHINDE): (a) Yes, Sir.

(b) A large number of bogus cards were detected.

(c) and (d). Delhi Administration had authorised the Inspectors to check the food cards through door to door verification. The card holders, whose cards could not be verified were suspended. The cards of Card-holders who contacted the Circle Office were revalidated on reverification.

Proposal to levy cess to help Physically Handicapped

6724. **SHRI SUKHDEO PRASAD VERMA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering a proposal to levy permanent cess to help the physically handicapped persons in the country; and

(b) if so, what are the salient features of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) No, Sir.

(b) Does not arise.